

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:6478
ANSWERED ON:09.05.2005
TOURISM IN CONCURRENT LIST
Satpathy Shri Tathagata;Verma Shri Ravi Prakash

Will the Minister of TOURISM be pleased to state:

- (a) whether all the State Governments/ Union Territory Administrations have given their views on the proposal to put Tourism in the Concurrent List of the Constitution;
- (b) if so, the steps taken by the Government to bring Tourism in the concurrent list; and
- (c) by when a final decision is likely to be taken by the Union Government in this regard?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SMT. RENUKA CHOWDHURY)

(a): Yes, Sir.

(b) and (c): Six States have expressed their reservations about placing tourism in the Concurrent List of the Constitution. Further, there are certain legal issues, which are being examined in consultation with the Ministry of Law & Justice before a final decision in the matter could be taken. In view of this, it is not possible to indicate a time frame.